

**WRITTEN ANSWERS TO
QUESTIONS**

**State Trading Corporation of India
(Private) Ltd.**

*1897. **Shri V. C. Shukla:** Will the Minister of Commerce and Industry be pleased to state the efforts made by the State Trading Corporation of India (Private) Ltd., to:

(i) improve the terms and conditions for export of new items;

(ii) assist producers in making available goods of acceptable quality; and

(iii) win the confidence and goodwill of foreign buyers?

The Minister of Commerce (Shri Kanungo): (i) The State Trading Corporation has endeavoured to find new markets e.g. Chrome Ore to China, Salt to Indonesia, Shoes and Woollen Textiles to U.S.S.R. In the terms and conditions of such imports, advantageous terms for inspection have been obtained.

(ii) (a) Inspection arrangements before despatch.

(b) By participating in the various International Trade Fairs and Exhibitions, it helps the producers in coming into competition with the exhibits of the foreign countries, and thus by the knowledge they gain, they are likely to manufacture the goods of acceptable quality.

(iii) (a) By meeting the wishes of the buyers and replacing the goods where they are rejected.

(b) by removing the uncertainty of deliveries by working on definite shipping schedules based on railway movements available.

(c) By imposing penalties for defaults.

Machines for Rolling and Drying of Tea

*1900. **Shri Hem Raj:** Will the Minister of Commerce and Industry be

pleased to state the steps taken by Government for the designing of small machines for rolling and drying of tea as recommended by the Tea Plantation Inquiry Commission?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): As indicated in the Government's Resolution dated the 1st July, 1957 on the Plantation Inquiry Commission's report on the Tea Industry, it was felt that there was perhaps no urgent need for the production of smaller sized machinery. However, the Tea Board was asked to consider this question. The matter was examined in detail by a Sub-Committee set up by the Board and later by the Board itself. The consensus of opinion was that it may not be economical for small producers to manufacture tea themselves with smaller sized machinery; and it would be more economical for smaller producers to manufacture black tea through bigger units.

However, to make sure that any demands of smaller producers for machinery are met the Tea Board proposes to assess their requirements, if any, through the agency of the Small Industries Service Institutes and then, if necessary, consider the question of design of small machines.

**All India Petroleum Workers
Federation**

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*1902. { **Shri Narayanankutty Menon:**
Shri Warrior:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received any communication from the All India Petroleum Workers Federation in respect of the demands placed on the oil companies in India; and

(b) if so, the action taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) As the question raised by the Federation falls entirely within the State Sphere it would be helpful if